


**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/176/ (IB)/2017
NAME OF THE PETITIONER(S)	:	LAFARGE AGGREGATES & CONCRETE I PVT LTD
NAME OF THE RESPONDENT(S)	:	MARG LTD
UNDER SECTION	:	433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	V.J. ARUL RAJ	Counsel for Respondent	
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ORDER

Counsel for petitioner called absent. Counsel for respondent present. Registry has placed a note that notice sent to the petitioner is returned unserved. In the circumstances, the Registry is directed to send fresh notice once again to the petitioner for his appearance and for making submissions. Put up on 18.09.2017 at 10.30 A.M.

SD/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)

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